

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CLOR No. 01/2019

CIS No. 10/2019

CBI Vs. Anand Joshi

RC No. 13(A)/2016/ACB

u/s: 120B IPC & 13(2) r/w 13(1)(d) of P.C. Act

27.07.2020

*Case file is taken up through Video Conferencing hosted by Mr. Pankaj Sanwal, Personal Assistant to this Court, in reference to the **Order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.***

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020, No. 22/DHC/2020 dt. 29.06.2020 and No. 24/DHC/2020 dt. 13.07.2020.

Present: Mr. M. Saraswat, PP for CBI with *Pairvi* Officer SI Ashok Kumar.

Mr. Dhanesh Kumar, Reader; Mr. Narender Kumar, Ahlmad and Mr. Ravi Kumar, Asst. Ahlmad of this Court have also joined through Cisco Webex Meetings App.

Soft copy of the documents and statements of the witnesses recorded during investigation have been received on the official email id of the court (readercbi08radc@gmail.com).

Ld PP for CBI heard is on the points of investigation as per the Closure Report.

Point wise specific queries have been raised by the Court to which PP seeks 02 day's time to respond.

Request is allowed.

Put up for submissions of learned PP and consideration of the closure report now on **29.07.2020**.

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi be placed on record in the judicial file by the Reader as and when physical functioning of the courts is resumed.

Order has been dictated on phone to Mr. Pankaj Sanwal,
Personal Assistant.

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SNEHI
MANN

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SANTOSH SNEHI
MANN
Date: 2020.07.27
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(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:27.07.2020

PS

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 13/13

CIS No. 239/2019

CBI Vs. Rebati Ranjan Roy and others

RC No. BD1/2006/E0003/CBI/BS&FC/ND

U/S: 120-B & 420 IPC & Section 13(2) r/w 13(1)(d) of PC Act

27.07.2020

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020, No. 22/DHC/2020 dt. 29.06.2020 and No. 24/DHC/2020 dt. 13.07.2020.

Subject to the orders/directions of the Hon'ble High Court and Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi received from time to time, cases are being adjourned en-bloc for different dates.

This case is fixed for prosecution evidence today.

*Vide order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, it has been ordered that all courts at Rouse Avenue District Court Complex **shall take up urgent cases (except where evidence is to be recorded)***

*through Video Conferencing mode and other cases fixed from 16.07.2020 to 31.07.2020 have been adjourned en-bloc for different dates. Cases fixed for 27.07.2020 have been adjourned en-bloc to 29.08.2020. Accordingly, the present matter stands adjourned to **29.08.2020** for PE.*

Digitally signed copy of the proceeding sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the proceeding sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi be placed on record in the judicial file by the Reader as and when physical functioning of the courts is resumed.

The proceedings have been dictated on phone to Ms. Indu Sharma Bhoria, Personal Assistant.

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SNEHI MANN
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(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:27.07.2020

ISB